**Court-II**
**Before the Appellate Tribunal for Electricity**
**(Appellate Jurisdiction)**

**A.No. 170 of 2014**

**Dated : 18th August, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission**
**& Ors. .... Respondent(s)**

**Counsel for the Appellant (s):** **Mr. M.G. Ramachandran**
**Ms. Ranjitha Ramachandran**
**Ms. Poorva Saigal**

**Counsel for the Respondent (s):** **Mr. Neelmani Pant for**
**Ms. Suparna Srivastava for R-1**

**O R D E R**

Written submissions of the contesting parties may be exchanged and filed within two weeks from today.

Post the matter for further hearing on **15.09.2015.**

**(T. Munikrishnaiah)**
**Technical Member**

**(Justice Surendra Kumar)**
**Judicial Member**

mk/dk